No. 47: Financial Accommodation Availed by State Governments under various Facilities

(₹ Crore)

	State/Union Territory	During September-2022					
Sr. No		Special Drawing Facility (SDF)		Ways and Means Advances (WMA)		Overdraft (OD)	
		Average amount availed	Number of days availed	Average amount availed	Number of days availed	Average amount availed	Number of days availed
	1	2	3	4	5	6	7
1	Andhra Pradesh	797.41	20	1527.80	19	1340.84	11
2	Arunachal Pradesh	-	-	-	-	-	-
3	Assam	520.56	9	-	-	-	-
4	Bihar	-	-	-	-	-	-
5	Chhattisgarh	-	-	-	-	-	-
6	Goa	-	-	-	-	-	-
7	Gujarat	-	-	-	-	-	-
8	Haryana	484.55	19	478.24	14	-	-
9	Himachal Pradesh	-	-	573.75	12	222.37	8
10	Jammu & Kashmir UT	-	-	795.77	26	301.68	12
11	Jharkhand	-	-	-	-	-	-
12	Karnataka	-	-	-	-	-	-
13	Kerala	119.64	6	573.80	4	-	-
14	Madhya Pradesh	-	-	-	-	-	-
15	Maharashtra	-	-	-	-	-	-
16	Manipur	-	-	216.59	29	90.48	17
17	Meghalaya	-	-	-	-	-	-
18	Mizoram	-	-	96.86	19	-	-
19	Nagaland	-	-	139.67	3	-	-
20	Odisha	-	-	-	-	-	-
21	Puducherry	-	-	-	-	-	-
22	Punjab	1682.13	22	-	-	-	-
23	Rajasthan	1253.08	15	-	-	-	-
24	Tamil Nadu	-	-	-	-	-	-
25	Telangana	982.86	30	1177.11	29	662.76	9
26	Tripura	-	-	-	-	-	-
27	Uttar Pradesh	-	-	-	-	-	-
28	Uttarakhand	-	-	-	-	-	-
29	West Bengal	-	-	-	-	-	-

Note: 1. SDF is availed by State Governments against the collateral of Consolidated Sinking Fund (CSF), Guarantee Redemption Fund (GRF) & Auction Treasury Bills (ATBs) balances and other investments in government securities.

Source: Reserve Bank of India.

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<sup>2.</sup> WMA is advance by Reserve Bank of India to State Governments for meeting temporary cash mismatches.

<sup>3.</sup> OD is advanced to State Governments beyond their WMA limits.

<sup>4.</sup> Average Availed is the total accommodation (SDF/WMA/OD) availed divided by number of days for which accommodation was extended during the month.

<sup>5. - :</sup> Nil.